

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). No sir. No such request has been made by Tamil Nadu; or any other State Governments can constitute State Planning Boards on their own.

**Regrouping of subject handled
by various ministries**

*65. SHRI A. N. CHAWLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Administrative Reforms Commission and its Study Group had suggested extensive regrouping of the subjects handled by various Departments and Ministries;

(b) if so, which of the recommendations and suggestions of the Administrative Reforms Commission are likely to be implemented and by when; and

(c) how far this re-grouping is expected to bring effective change in the proper functioning of the various Departments and Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The recommendations are under consideration.

(c) Does not arise.

**Enquiry into political murders in
West Bengal**

*66. SHRI M. MUHAMMAD ISMAIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of political murders taking place in West Bengal after promulgation of the Presidents rule in 1970 surpassed all earlier records;

(b) If so, the reasons therefor and the steps Government have taken to prevent such murders ;

(c) whether Government propose to hold a public enquiry into the causes of such murders; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) and (b). There has been considerable increase in the number of political murders in West Bengal mainly due to the "politics" of murder and assault. All possible steps under law are being taken to root out the forces of lawlessness and violence.

(c) and (d). While action according to the law is being taken in all such cases, Government do not consider it necessary to hold public enquiry in this regard.

**Enquiry into import of raw wool by
M/s. Modella Wollen Mills (P) Ltd.**

67. SHRI SHASHI BHUSHAN : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 1248 on the 18th November, 1970 regarding enquiry into import of raw wool by M/s. Modella Wollen Mills (P) Ltd. and state :

(a) whether the C.B.I. has since completed the investigation in respect of import of raw wool by M/s. Modella Wollen Mills (P) Ltd. ;

(b) if so, the outcome of the enquiry; and

(c) if the reply to part (a) above be in the negative, the reasons for the delay and the further time likely to be taken by the C. B. I. in completing the said investigation ?